FAQ- RPL4

Why is Aadhaar Card required

All registration forms pertaining to government schemes require the beneficiaries aadhaar card number along with the soft copy.

Why am I required to upload my photo

This is a mandatory requirement in order to complete a candidate's registration under any scheme by the Government of India

What kind of benefit going to be provided to the bank accounts of the attendee?

A payout of Rs. 500 will be made to the candidate who is successful in the assessment conducted at the end of the program. This is compulsorily made by Direct Benefit Transfer, hence the Aadhar number is sought

Why are details of caste and religion being asked

This is a common form used for capturing data under Pradhan Mantri Kaushal Vikas Yojana. All government schemes require such details to be filled.

Why does the section on education attained starts with 5th class. How is ICSI- IIP presuming that an IP is only a 5th pass person?

This is a common form used for capturing data under Pradhan Mantri Kaushal Vikas Yojana, therefore the answer options vary in range. The candidate only has to choose the appropriate field. All the information captured within this form is as per the format prescribed by the Government of India. Under this scheme, training for all kinds of trades are conducted. Hence the backend system of NSDC is configured for collecting academic qualifications of all levels. This can't be reconfigured for any particular scheme

Who will be able to access my personal data provided within this form

The data provided herein will be accessible to BFSI Sector Skill Council and the Assessment body only.

Why are so many data fields Required

All registration forms related to government schemes have these fields. Capturing this information is mandatory in order to upload them on the SDMS portal through which assessments are routed.

For any further clarification contact Ms. Aswini Naik at 022-22728370 or Mr. M. Karnik at 08879126603 or write to Anupam.kumar@mettl.com